

# **HIGH COURT OF JUDICATURE AT PATNA**

## **TENDER NOTICE No.- 04/ 2026 A. D. (Establishment)**

Sealed quotations are invited from the bona-fide and reputed registered firms/ OEM authorized dealers (having office and after sales/ service located at Patna) for supply of Eighteen (18) mobile phones within price limit of Rs. 35,000/- and Three (03) mobile phone within price limit of Rs. 15,000/- for this Hon'ble Court.

### **A). Required specifications for mobile phone of price upto limit of Rs. 35,000/-**

<b>Particulars</b>	<b>Tentative requirement</b>	<b>Parameters</b>	<b>specification</b>
Mobile phone of price upto Rs 35,000/-	18	Operating system	Android 15 or above
		Processor	Qualcom Snapdragon/ MediaTek Dimensity
		RAM	8GB to 12 GB or more
		Internal Storage	256 GB /512GB or more
		Display size	6.5 inches or larger
		Display type	LCD/ Amoled (Preferred)
		Resolution	Full HD+
		Battery	minimum 5000mah
		Camera	Primary camera should be minimum 50 MP Secondary camera should be minimum 20 MP with Features: Photo, Video, Portrait, Night, Panorama, Cinematic, Slo-Mo, Long Exposure, Dual View Video, Timelapse, Sticker, Hi-Res, Google Lens, Pro, Doc Scanner
		Connectivity	2G,3G,4G,5G
		Sim	Nano sim/esim
		Bluetooth	v5.4
		wifi	WiFi 7 (802.11 be), WiFi 6 (802.11 ax), WiFi 5 (802.11 ac), 802.11 a/b/g/n, WiFi Display, WLAN Tethering, Wi-Fi 5 GHz 160 MHz, 2x2 MIMO, Supports (2.4 GHz   5 GHz)
Sensors	Proximity Sensor, Ambient Light Sensor, Color Temperature Sensor, E-Compass, Accelerometer, Gyroscope, In Display Optical Fingerprint Sensor,		
		Warranty	Minimum one (01) year

**B). Required specifications for mobile phone of price upto limit of Rs. 15,000/-**

Particulars	Tentative requirement	Parameters	Minimum specification
Mobile phone of price upto Rs. 15,000/-	03	Operating system	Android 14 or above
		Processor	Qualcom Snapdragon/ MediaTek Dimensity
		RAM	4GB to 8 GB or more
		Internal Storage	128GB/ 256GB or more
		Display	6.5 inches or larger
		Battery	minimum 5000mah
		Display type	LCD/ Amoled (Preferred)
		Camera	Primary camera should be minimum 32 MP secondary camera should be minimum 5 MP with Features: Photo, Video, Portrait, Night, Timelapse, Sticker, Hi-Res, Google Lens, Pro, Doc Scanner
		Connectivity	2G,3G,4G,5G
		Sim	Nano sim/esim
		Bluetooth	v5.4
		Wifi	Supports (2.4 GHz   5 GHz)
Sensors	Proximity Sensor, Ambient Light Sensor, Accelerometer, Gyroscope, Fingerprint Sensor		
		Warranty	Minimum one (01) year

**C). Documents required to be submitted along with bid**

1. Proof of GST Registration Certificate.
2. Copy of PAN Card.
3. Copy of Income Tax Return for the last two years.
4. Copy of OEM Authorisation Certificate if any.
5. The firm shall submit an affidavit to the effect that the firm has not been black listed/ de-registered/ barred by the Central/State Government/Society during their period of business.
6. EMD of **Rs. 15,000/- (Rupees Fifteen Thousand) only** must be deposited in the form of Demand Draft from Nationalized/Scheduled bank drawn in favour of "The Registrar General, Patna High Court" payable at Patna. However, this will not be applicable on those who are registered with Central Purchase Organisation/ State Purchsae Organisation/ National small Industries Corporation (NSIC). Bidders are requested to

write their name and full address at the back of the Demand draft submitted. No interest will be paid on EMD.

**D). Other terms and conditions-**

1. Quotations are to be submitted in sealed envelope containing the title “**Supply of Mobile Phones**” and addressed to the Learned Registrar (Establishment), Patna High Court, Patna.
2. All the tender proposals will have to be submitted in hard copy with all the pages duly numbered, signed and stamped. The bid must be complete in all respect.
3. The rate quoted in Tender should be inclusive of all taxes and other charges, if any. Further rate quoted should be unconditional and if rates are submitted with any condition, the Tender shall be rejected.
4. The Registered firms/ suppliers/ authorized dealer must have office/ Branch and after sales/service located in Patna.
5. The article should be in original and good condition. Damaged article will not be accepted.
6. GST number and PAN should be furnished in the quotation.
7. The rate quoted in the tender should be inclusive of GST and service/ Installation charges.
8. The above-mentioned required quantity is tentative. It may increase or decrease as per the Court’s requirement.
9. The Court reserves the right to accept or reject any or all quotations without assigning any reason whatsoever. Further, No correspondence in this regard will be entertained. The Court also reserves the right to cancel the tender at any stage, without assigning any reason.
10. Defective article should be replaced immediately by the firm concerned free of cost, within the warranty period.
11. No advance payment shall be made and the firm shall submit its bill, in duplicate, for payment after supply and installation of the mobile phones.
12. Payment will be made in account of the firm through CFMS instead of cash.
13. In the event of any dispute arising from this tender, the decision of Patna High Court shall be final and binding on all parties. Any dispute whatsoever shall be subject to the jurisdiction of Courts at Patna, Bihar only.

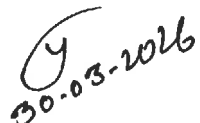
14. On the top of the Envelope, the "Tender number" and "Supply of Mobile Phones" shall be clearly mentioned.

15. **The Bidder will have to obtain a Pass from Pass Counter before submitting the Quotation.**

The interested firms/ bidder may submit their quotations in name of undersigned on the above terms and condition on or before **15.04.2026 (Wednesday) up to 05:00 P.M.** in the box kept outside the chambers of the Ld. Registrar (Establishment), Patna High Court, Patna, which is scheduled to be opened near the chambers of the undersigned on **16.04.2026 (Thursday) at 03:00 PM.** in the presence of all the bidders and authorized officials of the Patna High Court, Patna.

**Address for submission of the Tender:- In the Box kept near the Chamber of Ld. Registrar (Establishment), Patna High Court, Patna-800028.**

Dated: 30/03/2026

  
Registrar (Establishment)  
Patna High Court, Patna